

Upgrade of Passengers to Higher Class

6304. SHRI V. PRADEEP DEV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the authority in Air India which is authorised to upgrade passengers to the higher class than the class for which they have paid the fare;

(b) the criteria followed for such upgradation and whether any record of such upgradation is maintained;

(c) the number of cases of upgradation authorised during the last three years;

(d) whether it is a fact that the list of these upgradations with the names has not been provided to the Board during the last three years;

(e) if so, the reasons therefor; and

(f) the total quantum/rupee value of these upgraded tickets due to the actual difference in fare paid and the actual fare of the class by which these passengers travelled?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) and (b) Regional Heads, on line Managers of Stations, Commercial Managers of Delhi and Mumbai Airports, Deputy Commercial Manager, Tourism, Air India are authorised to upgrade passengers to higher class. Upgradation are generally authorised for commercial reasons.

Records of upgradation are maintained by the concerned stations/regions.

(c) The information regarding total number of cases upgraded during the last three years is not readily available.

(d) and (e) The list of upgradations is not required to be submitted to the Board of Air India.

(f) No loss of revenue is suffered as upgradation is done on seat availabilities basis and no revenue passengers are displaced.

Expansion/Modernisation Exchanges in Kerala

6305. SHRI RAMESH CHENNITHALA:

SHRI P.C. THOMAS:

PROF. P.J. KURIEN:

SHRI MULLAPPALLY RAMACHANDRAN:

SHRI N.N. KRISHNADAS

SHRI S. AJAY KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up telephone exchanges in Kerala;

(b) if so, the details thereof, location-wise;

(c) whether some exchanges in the State are also proposed to be expanded/modernised; and

(d) if so, the details thereof, location-wise alongwith the investments proposed to be made therefor during 1997-98?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) to (d) The names of places where Telephone Exchange are to be set up and name of places where Exchanges are to be expanded/modernised during 1997-98 in Kerala are not yet decided. The investment proposed to be made is also not yet decided.

Vacancies Reserved for SC Community

6306. DR. BALIRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry maintains 40 point Roster for filling up of reserved vacancies for (i) ad-hoc appointment in Junior Administrative Grade; (ii) regular appointment in Senior Time Scale and non-functional selection Grade; and (iii) confirmation in Junior Time Scale during the period from 12.9.68 to 31.3.88 in different branches of Department of Telecommunications; and

(b) if not, the steps the Government propose to take to implement the Reservation Policy in Group 'A'?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) The requisite information is being collected and will be laid on the Table of the House.

Reservation Facilities at Delhi

6307. SHRI RAMASHRAYA PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in Delhi, each reservation counter has facility to provide to and fro ticket;

(b) if so, the details thereof;

(c) whether the Government are considering to change the rule "one man one requisition form" to "one man two requisition forms" at every reservation counter;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) The facility of making outward as well as return journey reservations is available at Delhi for all trains originating